

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Dr. Vishwesh Dutt Tiwari vs Galaxy Life
care Services Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the companies act of 1986

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<u>ABHAY K. DAS</u>	<u>Adv.</u>	<u>Resp.</u>	<u>Abhay Kumar Das.</u>
<u>2.</u>	<u>Shubham Sri</u>	<u>AR</u>	<u>Res. p. No-1</u>	<u>Shubham</u>

CP No. 1/ND/2016

Sri Abhay Kumar Das for the petitioner. Shri Shubham, authorised representative of Respondent Company. Order in respect of I.A. is in process of dictation.

Hence, the matter is adjourned for pronouncement of order on
26th February, 2018.

Date: 13/02/2018

Typed by
Jyoti
(Stenographer)

Sd—
H.P. Chaturvedi,
Member(Judicial)